

sectors of the company. The number of aircraft operated by the above named airlines are (i) Air India - 109 Aircraft (ii) Jet Airways - 96 Aircraft (iii) Jet Lite 10 Aircraft (iv) Spice Jet - 32 Aircraft (v) Go Air - 19 Aircraft (vi) Indigo - 95 Aircraft and (vii) Tata SIA (Vistara) - 05 Aircraft.

According to Route Dispersal Guidelines (RDG), percent-wise capacity deployments in different category routes are required to be submitted by the scheduled domestic airlines. Numbers of aircrafts operating in category-I route are not required to be submitted separately.

(b) and (c) No, Sir. Does not arise.

#### **Problem with Boeing Dreamliner aircrafts**

451. SHRI K.N. BALAGOPAL : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any problem has been reported with the Boeing Dreamliner aircraft series in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA) : (a) and (b) The Dreamliner aircraft have experienced technical reliability issues, since induction into Air India fleet. However, it may be noted that these issues do not adversely affect the safety of the aircraft due to the system design and in-built system redundancy. Also as a normal maintenance process, regular improvements are incorporated as a part of reliability enhancement process.

Air India had taken up the matter of technical reliability issues with Boeing. These have been addressed by Boeing through the necessary modifications for reliability enhancement on a regular basis.

#### **AI flights between India and China**

452. SHRI DEVENDER GOUD T. : Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of Air India flights operating between major cities of China and India;

(b) whether it is a fact that there are hundreds of Indian students studying in

Nanning, Guanhxo province in China but there is no AI flight from Nanning to Delhi or other major cities resulting in difficulty for students studying in this province, particularly medical students; and

(c) the reasons why AI cannot operate flights in this sector or operate, at least, during January-February and July-September when students have holidays which will be a win-win situation for both?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA) : (a) Air India is operating to Shanghai and Hong Kong in China from Delhi and Mumbai as per the schedule given in the Statement (*See* below).

(b) Air India has no flight from Nanning and Guangzhou to Delhi or any other cities of India. Air India has entered into special prorated agreement with Dragon Air to provide connecting flight from Guangzhou to Delhi *via* Hong Kong.

(c) At present, Air India is not in a position to consider operation to Nanning and Guangzhou due to resource constraints. However, Air India continually monitors market developments and will consider introduction of services based on increase in market potential, availability of resources and subject to commercial viability of operations.

***Statement***

***Schedule of Air India's Flights to Shanghai and Hong Kong in  
China from Delhi and Mumbai***

Flight	Freq. per week	Dep. From	Dep. Time	Arr. At	Arr. Time	Equip. No
1	2	3	4	5	6	7
<b>Mumbai-Delhi-Shanghai &amp; VV</b>						
AI 348	4 Days	Mumbai	0755	Delhi	1010	B-787
		Delhi	1140	Shanghai	2020	
AI 349	4 Days	Shanghai	2200	Delhi	0200+1	B-787
		Delhi	0315	Mumbai	0525	
<b>Mumbai-Delhi-Hong Kong &amp; VV</b>						
AI 314	3 Days	Mumbai	2000	Delhi	2200	A-319
		Delhi	2315	Hong Kong	0650+1	B-787

1	2	3	4	5	6	7
AI 315	3 Days	Hong Kong	1805	Delhi	2110	B-787
		Delhi	2300	Mumbai	0110+1	A-321
AI310	4 Days	Mumbai	2000	Delhi	2200	A-319
		Delhi	2315	Hong Kong	0650+1	B-787
	4 Days	Hong Kong	1805	Delhi	2110	B-787
		Delhi	2300	Mumbai	0110+1	A-321

#### Share of Indian carriers

453. SHRI A.W.RABI BERNARD : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Gulf carriers fly high in Indian skies and flew more people to and from India than any stand alone Indian carrier;

(b) whether Gulf carriers have access to all the 18 International airports in India and even carry traffic from relatively small towns to their hubs in the Gulf while our Indian carriers are struggling to survive;

(c) if so, the details thereof;

(d) whether Government has decided to relax the condition of 5/20 rule and enable our carriers to fly abroad and increase share in the pie of International traffic to and from the country; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION  
(DR. MAHESH SHARMA) : (a) Yes Sir.

(b) and (c) Points of call available to Gulf carriers are given in the Statement (*See below*).

(d) and (e) Government is in the process of reviewing eligibility criterion of scheduled carrier for operation on international rules in consultation with stakeholders. The same is on formative stage and is not possible to give any details at this stage.